

Central Administrative Tribunal
Principal Bench

OA No. 3447/2017
MA No.3667/2017

New Delhi, this the 28th day of September, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Smt. Nita Chowdhury, Member (A)**

1. Sh. Avinash Kumar,
Aged about 35 years
S/o Sh. Kapil Deo Prasad Singh,
R/o G-55, First Floor, Laxmi Park,
Near Saini Chowk Nangloi, New Delhi-110041.
2. Pallavi Vashisht
Aged about 26 years
S/o Sh. Dinesh Kumar Vashisht,
R/o H. No. 144, Vashisht Vihar, Burari,
Delhi-110084.
3. Sh. Vaneet Kumar Bhardwaj
Aged about 32 years
S/o Diler Singh,
R/o 59-DLIG/DDA, Flat Gulabi Bagh,
Delhi-110007.
4. Sh. Rahul Sharma,
Aged about 30 years
S/o Sh. Rajesh Sharma
R/o F-133, Dharam Pura, Najafgarh,
New Delhi-110043.
5. Sh. Dinesh Kumar Vats,
Aged about 38 years
S/o Sh. Kartar Singh,
R/o House No .56,Village Tetesar,
Post Office Jounti Delhi-110081.
6. Sh. Kawaljit Kaur
Aged about 40 years
S/o Sh. Baldev Singh
R/o B-15, TypeII, ESI Colony,
Rohini Sector -15, Delhi-110089.

7. Sh. Ashwani Kumar,
Aged about 34 years,
S/o Sh. Sukhbir Singh
R/o RZ-62, Mahindra Park Pankha Road,
Uttam Nagar, Delhi-110059.
8. Praveen Kumar Mittal,
Aged about 39 years
S/o Sh. Krishan Kumar Mittal
R/o H-9/A, PH-I, Budh Vihar
Delhi-110086.
9. Gunjan Jain,
Aged about 30 years
D/o Sh. Rishabh Kumar Jain
R/o G-4/65, IIInd Floor
Sector-16, Rohini Delhi-110089
10. Kirti Sharma
Aged about 29 years
W/o Admit Sharma
R/o D-983, Street No.7, Nathu Pura,
Delhi-110084.
11. Simmi Gupta,
Aged about 32 years
W/o Amit Gupta
R/o 23/19, Street No.5, Surender Colony,
Jharoda Burari, Delhi-110084.

All the applicants working as Jr. Radiographer in Group -" C"

...Applicants.

(By Advocate:Mr. Amit Anand)

Versus

Union of India through

1. Secretary,
Ministry of Labour
Sharam Shakti Bhawan, New Delhi-110001.
2. The Director General
Employees State Insurance Corporation,
Panchdeep Bhawan, C.I.G. Road, New Delhi.

3. Director,
E.S.I.C. Hospital,
Rohini Sector -15. Delhi-110089

4. Director,
E.S.I.C. Hospital,
Jhilmil Colony, Delhi-110032.Respondents

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J):

MA for joining together is allowed.

Heard the learned counsel for the applicants.

2. The applicants, who are presently working as Junior Radiographers with the respondent - Employees State Insurance Corporation which is under the administrative control of Union of India, Ministry of Labour, have filed the present OA seeking the following relief(s):-

- i. Direct the respondents to grant PB-1 5200-20200 plus grade pay Rs.2400/- [pre-revised Rs.4000-6000] to the applicants.
- ii. Direct the respondents to grant consequential relief in the form of payment of arrears of pay and allowance to the applicants upon grant of relief.
 - (i) Above.
- iii. That the Hon'ble Tribunal may also dispose off the present OA in terms of the order dated 06.12.2016 in OA.291/00645/2015, order dated 10.02.2017 in OA No.350/01672/2016, and order dated 25.07.2017 in OA No.417/2014.
- iv. Award the cost of this litigation in favour of the applicants and against the respondents:
- v. Pass such other further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances.

3. Learned counsel for the applicants submitted that the applicants have made a number of representations to the respondents followed by reminders, including the latest one being Annexure A-1 (colly) dated 17.07.2017 ventilating their grievances. However, the respondents have not passed any order thereon till date. It is also submitted that identical persons have already been granted the same relief but the applicants were not granted the same till date.

4. In these circumstances and in view of grant of the same relief to the identical persons, this OA is disposed of without going into other merits of the case, by directing the respondents to consider the Annexure A-1 (colly) representation dated 17.07.2017 of the applicants keeping in view the various judgments attached alongwith the OA and to pass an appropriate reasoned and speaking order thereon within 90 days from the date of receipt of a certified copy of this order. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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